



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.11.2023

NOTICE

Please take notice that the following matters adjourned in the Court-III on 28.11.2023.

The next date is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 246 of 2021 (PH)	A.K.C Infrastructure Pvt. Ltd. Vs. Amrit Cement Ltd.	28.11.2023	11.12.2023
2.	Comp. App. (AT) No. 100 & 101 of 2022 & I.A. No. 4274, 4276 of 2022 (PH)	Zeba Rajesh Kohli Vs. Good House Keeping co. Pvt. Ltd. & Ors.	28.11.2023	20.12.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar